

CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO.: 1 01.12.2017

O.A./260/731/2012

COUNTER FILED COPY SERVED

LUCELLA EKKA

-V/S-

STEEL AUTHORITY OF INDIA

ITEM NO:5

FOR APPLICANTS(S) Adv. :

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Mr. D.Mishra

FOR RESPONDENTS(S) Adv.:

None

Notes of The Registry	Order of The Tribunal
	Mr. D.Mishra, Ld. Counsel for the applicant, prays to permit him to withdraw this O.A. Prayer is allowed.
	O.A. is disposed of being withdrawn.
	Interim order granted by this Tribunal stands vacated.
•	(DR. MRUTYUNJAY SARANGI) (SUSHSANTA KUMAR PATTNAIK) MEMBER (A) MEMBER (J)
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